

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/130/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	M. RAJAN AIR By CIBI VISNU	Positioner	M. Rajan
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②	H. KARTHEK SESHADRI V. HARE KUMAR per Suresh Chandra	For Respondent	with 6 :-
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ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 07.02.2018.

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S VIJAYARAGHAVAN)
Member(Technical)

-sd- ✓

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)